THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-123/2003/2/86 /A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti. Mallika Dutta,

District & Sessions Judge,

Nalbari.

Dated Guwahati the 1 相 2025.

Sub:

Station leave.

Ref:-

Your letter No.DJNB/2342 dtd. 30.04.2025.

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with the official vehicle, at own cost, from the evening of 30.04.2025 till the morning of 02.05.2025, has been granted. The next senior most Judicial officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-123/2003/ 2/87 /A, dated , 0|-5-2025

1. The Project Manager, Gauhati High Court.

01.05.25

JT. REGISTRAR (VIGILANCE)